

**OFFICE OF THE DISTRICT JUDGE
DAKSHIN DINAJPUR AT BALURGHAT**

ENGLISH DEPARTMENT

Order No. 208

Dated: Balurghat, the 30th July, 2021

ORDER

Keeping in view the **Notification No. 753/IV-ISS/2M-22/2020 dated 29-07-2021** of the Government of West Bengal towards further extension of restrictions up to 15-08-2021 and also in consonance with the direction of the Hon'ble High Court, Calcutta, contained in **Letter No. 2811-RG dated 17-07-2021** in the matter of Functioning of the Subordinate Judiciary, for ensuing smooth functioning of the Courts of this Judgeship and the safety of all the stakeholders in the prevailing COVID-19 pandemic, it is hereby ordered that the modalities implied in this Office Order No. 169 dated 30-06-2021 for regulating the functioning of Courts of this Judgeship will continue as earlier.

All the Learned Judges are requested to strictly follow the Roster allocated to them and make full utilization of the available resources for virtual/ hybrid functioning of the Court.

Considering the exceptional circumstances arising out of the restrictions imposed, this Order be circulated among all concerned, via Whats App / Email of the Judicial Officers. In the emergent situation, the Order be also uploaded in the official website of the District Judgeship for information to the ld. lawyers, staff and litigant public at large.

This Order will take effect from 31-07-2021 and continue till 15-08-2021.

Inform all concerned.

Akhandey

**(Akhilesh Kumar Pandey)
District Judge-in-Charge,
Dakshin Dinajpur at Balurghat**

Memo. No: 1024 (37)/G

Date: 30.07.2021

• **Copy forwarded for information and taking necessary action, if any, to :-**

- 01-06) The Additional District & Sessions Judge, 1st /2nd /3rd / F.T./ Special Court, Balurghat/ Buniadpur, Dakshin Dinajpur.
- 07-08) The C.J.M. / A.C.J.M., Balurghat / Buniadpur, Dakshin Dinajpur.
- 09-00) The Civil Judge (Sr. Division), Balurghat, Dakshin Dinajpur.
- 10-12) The Judicial Magistrate / 2nd Court, Balurghat / Buniadpur, Dakshin Dinajpur.
- 13-14) The Civil Judge (Jr. Division), Balurghat / Buniadpur, Dakshin Dinajpur.
- 15-00) The Principal Magistrate, J.J.B., Subhayan Home, Dakshin Dinajpur at Balurghat.
- 16-00) The Superintendent of Police, Dakshin Dinajpur at Balurghat.
- 17-21) The Judge-in-Charge of Nezarath / Accounts / CD / F & S / D.R.R, Balurghat, Dakshin Dinajpur.
- 22-25) The Judge-in-Charge of Nezarath / Accounts / CD / F & S, Buniadpur, Dakshin Dinajpur.
- 26-27) District Judge's Vernacular Section/ Ejlash, Balurghat, Dakshin Dinajpur.
- 28-00) The System Officer, District Judge's Computer Section, Balurghat, Dakshin Dinajpur.
- 29-33) The G.P. / P. P. / A.P.P./ P.P.-in-Charge, Balurghat / Buniadpur, Dakshin Dinajpur.
- 34-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat, Dakshin Dinajpur.
- 35-00) The Secretary, Gangarampur Sub-Divisional Court Advocates' Bar Association, Buniadpur, Dakshin Dinajpur.
- 36-37) The Secretary, Law Clerk Association, Balurghat/ Buniadpur, Dakshin Dinajpur.

Akhandey

**District Judge-in-Charge,
Dakshin Dinajpur at Balurghat**